NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 49(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE COMPANY: Sh. Rajat Kumar Bhalotia & ors

Vs.

M/s. Sai Tech Medicare Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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I Rakest Kumar Adv. - Respondent - D I Rapals Rapath Adv - Retitionen The

ORDER

CA No. 130/PB/2016: A copy of the application has already been furnished to the counsel for the non-applicant-respondent No.1 company and others.

Mr. Rakesh Kumar, ld. Counsel for non-applicant states that the reply shall be filed within ten days with a copy in advance to the counsel opposite. Rejoinder, if any, be filed within a week thereafter with a copy in advance to the counsel opposite.

List for further consideration on 17.11.2016.

TTKum -[CHIEF JUSTICE M.M. KUMAR] PRESIDENT

[S.K. MOHAPATRA] MEMBER[T]

20.10.2016 [ravi]